

*[English]***Loaded Working Durgapur Steel Plant**

6367. SHRI SUNIL KHAN: Will the Minister of STEEL be pleased to state:

(a) whether the slag of Durgapur Steel Plant were loaded 81.12 Tons and it shown in the register as booked weighed were 59.89 tons in wagon Box No. 103522 dated 1.3.97 time 10:50:21; and

(b) if so, the details of reasons of excess 21.32 Tons were loaded?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) and (b) The Information is being collected and will be laid on the Table of the Lok Sabha.

Derailments in Western Railway Section

6368. DR. G.R. SARODE: Will the Minister of RAILWAYS be pleased to state:

(a) the number of incidents of derailments on the Surat-Bhusaval (Tapti Section) section of the Western Railway during the last three years;

(b) the amount of loss suffered by the Railways in all these incidents of derailments;

(c) whether inquiries were conducted to ascertain the causes of these incidents of derailments;

(d) if so, the details of facts in brief come to light as a result of the above inquiries; and

(e) the details of measures taken to prevent the re-occurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) There were 4 derailments—one during 1994-95 and three during 1996-97 on the Surat-Bhusaval section of Western Railway.

(b) The cost of damage to railway property in the accidents during 1994-95 and 1996-97 was Rs. 0.27 lakhs and Rs. 2.55 lakhs respectively.

(c) Yes, Sir.

(d) The accident during 1994-95 was due to excessive rain. Out of 3 derailments during 1996-97, 2 were on engineering account and one on mechanical account.

(e) With a view to preventing derailments, maintenance of assets is being given high attention. Monitoring the performance of the staff and counselling those found deficient is another thrust area. Inspections by senior officials are being carried out from time to time to ensure that the staff are on the alert. Staff whose negligence leads to accidents are taken up under the Discipline and Appeal Rules.

MARR Equipments Orders

6369. SHRI ANANT GUDHE:

SHRI P.R. DASMUNSI:

DR. T. SUBBARAMI REDDY:

SHRI G.A. CHARAN REDDY:

SHRI C. NARAYANA SWAMY:

SHRI NAMDEO DIWATHE:

SHRI SULTAN SALAHUDDIN OWASI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Communications has conducted an enquiry for showing unjustified haste in placing orders for the multi-access relay radio system involving a loss of Rs. 23 crores to the exchequer;

(b) if so, the outcome of the enquiry;

(c) the steps taken by the Government against the persons responsible therefor;

(d) the steps being taken to ensure that such losses do not occur again in the Department of Communications in future; and

(e) the details of the manufacturers of the above system?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir.

(b) to (d) In view of (a) above, question does not arise.

(e) A Statement is attached.

Statement*List of manufacturers of MARR systems*

1. I.T.O. Ltd., Bangalore.
2. Gujarat Communication and Electronics Ltd., Vadodara.
3. National Telecom India Ltd., Nashik.
4. Technicom Systems (India) Ltd., Nashik.
5. W.S. Telesystems Ltd., Bangalore.
6. HTL Ltd., Chennai.
7. Shyam Telecom Ltd., Gurgaon.
8. United Telecom Ltd., Bangalore.
9. Punjab Wireless Systems Ltd., Hyderabad.
10. ARM Ltd., Hyderabad.
11. Sinclair Electronics Indl. Pvt. Ltd., Hyderabad.
12. Kaveri Telecom Ltd., Hyderabad.

13. Navnidhi Electronics (P) Ltd., Hyderabad.
14. MIC Electronics (P) Ltd., Hyderabad.
15. Pheonix Technology Corp. Pvt. Ltd., Bangalore.
16. Himachal Futuristic Communications Ltd., Solan.
17. ANCO Communications Ltd., Bangalore.
18. Intercity Cables Pvt. Lrtd., Gurgaon.
19. Goldstone Telecom India Ltd., Secunderabad.
20. Avantel Communications Ltd., Hyderabad.
21. Binfo Electronics Pvt. Ltd., Bangalore.
22. Marine Communications Electronics (India) Ltd., Visakhapatnam.
23. Vintek RF Products Ltd., Bangalore.
24. Phoenix Telecom., Hyderabad-62.

Electrification of Railway Routes

6370. SHRI SYDIAH KOTA:

DR. M. JAGANNATH:

Will the Minister of RAILWAYS be pleased to state;

- (a) whether the Railway work between Renigunta and Gudur has been taken up;
- (b) if so, the details thereof;
- (c) whether the electrification work between Renigunta and Hospet has been taken up;
- (d) if so, the approximate expenditure of the projects; and
- (e) the target fixed for the completion of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) Gudur and Renigunta stations are already connected by a broad gauge railway line and are on the national rail network.

However, work of doubling of this section has been included in the Railway Budget of 1997-98, at a cost of Rs. 140 crores. The work will be taken up after requisite clearances are obtained.

(c) to (e) The electrification of Renigunta-Hospet section is an approved work but due to resource crunch, the work has been pended for the time being.

Terminal Facilities at Rourkela Railway Station

6371. KUMARI FARIDA TOPNO: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have any proposal to provide terminal facilities at Rourkela Railway Station;
- (b) if so, the time by which such facilities are likely

to be provided; and

- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

- (b) March, 1998.

- (c) Does not arise.

[Translation]

Microwave System in Bilaspur

6372. SHRI PUNNU LAL MOHLE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Microwave system has yet not been started in Bilha city of Bilaspur district of Madhya Pradesh even after construction of building and Tower thereunder the Plan to join the city with microwave system;
- (b) if so, the reasons therefor; and
- (c) the time by which the said system is likely to be started?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir. The Microwave System to Bilha City of Bilaspur District of Madhya Pradesh has already been commissioned in March, 1996.

- (b) and (c) Not applicable.

[English]

Delay Flights from Delhi

6373. SHRI SUDHIR GIRI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of delays caused to the Indian Airlines flights from Delhi during 1996;
- (b) the reasons for such delays; and
- (c) the steps taken so far to remove the causes of delays?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) 2895 Indian Airlines flights were delayed out of 11425 take-offs ex-Delhi during the year 1996.

(b) and (c) The flights were delayed due to adverse weather, airport restrictions, VIP movements etc. All technical delays are investigated to pinpoint the cause and remedial action taken, where necessary.

Construction of Over-Bridges in U.P.

6374. SHRI SOHANVEER SINGH:

SHRI KISHAN LAL DILLER:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether some proposals are pending including the construction of over-bridge at Hathras Junction with the